

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF FLORAM SHOES (INDIA) PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Floram Shoes (India) Private Limited
2.	Date of incorporation of corporate debtor	22 September 1987
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U18209TN1987PTC014898
5.	Address of the registered office and principal office (if any) of corporate debtor	New No.16, Old No.4, 2 nd Floor, Salai Street, Choolai, Chennai 600 007, Tamil Nadu, India
6.	Date of closure of Insolvency Resolution Process	26 th January, 2021
7.	Liquidation commencement date of corporate debtor	9 th February, 2021
8.	Name and registration number of the insolvency professional acting as liquidator	Amier Hamsa Ali Abbas Rawther IBBI/IPA-001/IP-P01727/2019-2020/12620
9.	Address and e-mail of the liquidator, as registered with the Board	R094, SBIOA Unity Enclave, Mambakkam P O, Chennai -600127 amierhamsa@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	R094, SBIOA Unity Enclave, Mambakkam P O, Chennai -600127 amierhamsa@gmail.com
11.	Last date for submission of claims	15 th March, 2021

Notice is hereby given that the National Company Law Tribunal, Chennai Bench II has ordered the commencement of liquidation of the Floram Shoes (India) Private Limited on 9th February, 2021.

The stakeholders of Floram Shoes (India) Private Limited are hereby called upon to submit their claims with proof on or before **15th March, 2021**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Amier Hamsa Ali Abbas Rawther

Date : 13.02.2021

Place : Chennai

